

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:400
ANSWERED ON:23.08.2004
CONSTRUCTION OF WATERSHED
Reddy Shri Karunakara G.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has formulated comprehensive policy for construction of watersheds in the country;
- (b) if so, the details thereof;
- (c) the total amount sanctioned under the scheme during each of the last three years;
- (d) the total amount disbursed to States as financial assistance under the scheme; and
- (e) the targets fixed and achievements made thereunder during the last three years?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 400 DUE FOR REPLY ON 23RD AUGUST, 2004.

(a)&(b): The National Agriculture Policy (2000) in respect of watershed development states:

‘Management of land resources on watershed basis will receive special attention. Areas of shifting cultivation will also receive particular attention for their sustainable development. Integrated and holistic development of rainfed areas through conservation of rain water by vegetative measures on watershed basis and augmentation of bio-mass production through agro and farm forestry with the involvement of the watershed community. All spatial components of a watershed, i.e. arable land, non-arable and drainage lines will be treated as one geo hydrological entity. Management of grazing land will receive greater attention for augmenting availability of animal feed and fodder. A long term perspective plan for sustainable rainfed agriculture through watershed approach will be vigorously pursued for development of twothirds of India’s crop area which is dependent on rains’.

(c) to (e): The total amount sanctioned & disbursed to States and targets & achievements during last three years in respect of six schemes are given year-wise in the annexure. These are: six schemes namely (i) National Watershed Development Project for Rainfed Areas (NWDPA), (ii) Soil Conservation in the Catchment of River Valley Projects and Flood Prone Rivers (RVP&FPR), (iii) Watershed Development in Shifting Cultivation Areas (WDSCA) of the Ministry of Agriculture, (iv) Drought Prone Area Programme (DPAP), (v) Desert Development Programme (DDP) and (vi) Integrated Wasteland Development Programme (IWDP) of the Department of Land Resources, Ministry of Rural Development.

ANNEXURE

Statement showing year-wise amount sanctioned & released and target & achievement made during the last three years of different scheme of Ministry of Agriculture and Ministry of Rural Development

	Financial (Rs. in crores)			Physical (Area in hectare)								
Scheme	Sanctioned	Outlay	Released	Target	Achievement							
	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04	2001-02	2002-03	2003-04
NWDPA	235.20	179.56	179.12	195.82	151.40	173.58	509550	279450	401016	464341	179044	325516
WDSCA	15.00	20.00	20.00	15.00	20.00	20.00	30000	20000	20000	22005	19336	20082
RVP&FPR	111.28	113.23	114.17	103.11	119.95	119.81	138605	141044	142715	163230	204030	183670

DDP	150.00	185.00	195.00	150.00	185.00	214.80	629500	801000	781000	In Progress	#	
DPAP	210.00	250.00	295.00	209.52	250.00	294.99	1026000	1239000	1267500	In Progress	#	
IWDP	188.50	232.00	330.00	169.81	208.93	312.89	455000	517000	1100000	455000	517000	1100000

Total	909.98	979.79	1133.29	843.26	935.28	1136.07	2788655	2997494	3712231	1104576	919410	1629268
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= Physical targets are monitored by the Department of Land Resources on a five yearly basis